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O.A. No. 296 of 2011

S.K.Gouda.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 27.07.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. B.P.Tripathy, Ld. Counsel for the applicant and Mr. S. Mishra, Ld. Additional Standing Counsel appearing for the Respondents.

2. Mr. S. Mishra, Ld. A.S.C. submits that as per the instruction received from the Respondents, the selection process which was initiated pursuant to the notification at Annexure-1 has still not been finalized and it is about to be finalized. Hence, no one has been appointed against the post of Branch Post Master for which the notification was issued.

3. It is seen that the applicant has already addressed a representation under Annexure-5 to Respondent No.3, Director, Postal Services, Ganjam praying for the announcement of the result as he believes that he has been selected and he is at the top of the list.

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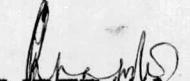
4. In view of the submission of Mr. S. Mishra, Ld. A.S.C. that the result of this selection process is about to be published, as agreed to by the Ld. Counsel for parties and without going into the merit of the case, we do not want to interfere in this matter, at this stage, and would like to remit the matter back to Respondent No.3 to consider the representation of the applicant, which is pending with him, and decide about the issue of appointment for the post of Branch Post Master, Rukuni Gaon and publish the result as early as possible. Ordered accordingly. *(L)*

5. With the above observation and direction, this O.A. stands disposed of.

6. Copy of this order be sent to the Respondents by Speed Post at the cost of the applicant. Ld. Counsel for the applicant undertakes to deposit the postal requisites by 01.08.2011.

7. Free copies of this order be given to the Ld. Counsel appearing for the parties.


MEMBER (Judl.)


MEMBER (Admn.)